

## Annexure 3

Name of Corporate Debtor : RUDRA AUTO TECH ENGINEERING PRIVATE LIMITED

Date of Commencement of CIRP : 03.06.2024

( Pursuant to claims received and updated as on 18.06.2024)

## List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

*Amount in INR*

| Sl No.       | Name of creditor      | Details of claim received |                      | Details of claim Admitted |                 |                                     |                             |                        |  | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|-----------------------|---------------------------|----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--|----------------------------|---|------------------------------|------------------------------------|-----------------|
|              |                       | Date of receipt           | Amount claimed       | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable |                            |   |                              |                                    |                 |
| 1            | Nainital Bank Limited | 15.06.2024                | 1,136,000,212        | 1,136,000,212             | Secured         | As per Sheet                        | As Per Sheet                | No                     | 100.00%                                | -                          | -   | -                            | -                                  | NA              |
| <b>Total</b> |                       |                           | <b>1,136,000,212</b> | <b>1,136,000,212</b>      |                 |                                     |                             |                        | <b>100.00%</b>                         | <b>-</b>                   | <b>-</b>                                      | <b>-</b>                     | <b>-</b>                           |                 |

| Name of Corporate Debtor : RUDRA AUTO TECH ENGINEERING PRIVATE LIMITED                     |                       | Security Interest |                      | Date of Commencement of CIRP : 03.06.2024 |  |  |
|--|-----------------------|-------------------|----------------------|---|--|--|
| List of Financial Creditors<br>( Pursuant to claims received and updated as on 18.06.2024) |                       |                   |                      |   |  |  |
| SI No.   | Name of creditor      | Nature of claim   | Amount claimed       | Amount of claim admitted                  | Security as per form C   | Security interest admitted   |
| 1  | Nainital Bank Limited | Secured           | 1,136,000,212        | 1,136,000,212                             | <ul style="list-style-type: none"> <li>•Hypo of stock of raw material, semi finished &amp; finished goods and other stock and book debt and Plant &amp; Machinerries,</li> <li>•EM of Leasehold rights on Commercial property situated at plot No. 42-B Khasra No 402 Measuring 7081 Sq Mt in Sector 05 IIE SIDCUL Pantnagar Industrial Area, Village Kalyanpur Tehsil Rudrapur Dis U.S. Nagar (UK)</li> <li>•EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.231Min. Measuring 125.53Sq.mt. and House No.62B constructed thereon situated in residential colony in the name &amp; style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana&amp; Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Sh. Vishal Singh S/o Sh. Uday Pal Singh.</li> <li>•EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.230Min. measuring 167.17Sq.mt. and Duplex Villa No.48 constructed thereon situated in residential colony in the name &amp; style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana&amp; Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Sh. Vishal Singh S/o Sh. Uday Pal Singh.</li> <li>•EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.229Min. measuring 167.17Sq.mt. and House No.10 (Duplex) constructed thereon situated in residential colony in the name &amp; style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana&amp; Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Jeevan Chandra S/o Kastuban and Pandey</li> <li>•EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.231Min. measuring 175Sq.mt. and House No.66-B (Duplex) constructed thereon situated in residential colony in the name &amp; style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana&amp; Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Kamal Pant S/o UrbaDatt Pant</li> <li>•EM of ownership rights of land at Muntakhib khata No.227 Mauza-Mu Bhiter Patti-Khaspara measuring 1 Nali or 200 Sq.mt. and residential building constructed thereon at Johari Mohalla Almora, Tehsil &amp;Distt.-Almora (Uttarakhand) standing in the name of Smt. Geeta Sah W/o Sh. Harish Chandra Sah (Sold by the Nainital Bank as per claim)</li> <li>•EM of ownership rights of land at Muntakhib khata No.227 Mauza-Mu Bhiter Patti-Khaspara measuring 9.5Muthi or 118.75Sq.mt. and residential building constructed thereon at Johari Mohalla Almora, Tehsil &amp;Distt.-Almora (Uttarakhand) standing in the name of Smt. GeetaSah W/o Sh. Ganesh Lal Sah (Sold by the Nainital Bank as per claim)</li> <li>•EM of ownership rights of non-agricultural land at Khata No.151 Khasra No.13Min. measuring 0.032Hectare or 320.00 Sq.mt. and house thereon at Village-Charayal Nayak, Pargana-Bhawar Chha Khata, Tehsil-Haldwani, Distt-Nainital(Uttarakhand) standing in the name of Sh. Tara Datt S/o Padma Datt.</li> </ul> | <ul style="list-style-type: none"> <li>•Hypo of stock of raw material, semi finished &amp; finished goods and other stock and book debt and Plant &amp; Machinerries,</li> <li>•EM of Leasehold rights on Commercial property situated at plot No. 42-B Khasra No 402 Measuring 7081 Sq Mt in Sector 05 IIE SIDCUL Pantnagar Industrial Area, Village Kalyanpur Tehsil Rudrapur Dis U.S. Nagar (UK)</li> <li>•EM of ownership rights of non-agricultural land at Khata No.18 Khasra No.231Min. Measuring 125.53Sq.mt. and House No.62B constructed thereon situated in residential colony in the name &amp; style as "Blue Bell Residency" in Idea Colony at Village-Kotha, Pargana&amp; Tehsil-Rudrapur, Distt-Udham Singh Nagar (Uttarakhand) standing in the name of Sh. Vishal Singh S/o Sh. 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| <b>Total</b>   |                       |                   | <b>1,136,000,212</b> | <b>1,136,000,212</b>                      |  |  |

*Amount in INR*